

COURT NO. 18**THE HONOURABLE SMT JUSTICE RENUKA YARA**

To be heard on Friday the 16th day of October 2026(AT 2:15 PM- HYBRID MODE) NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF JUDGMENT</u>					
1	MACMA/876/2013	TALARI YADIAH Vs RAJKUMAR AND ANR	PALLE SRIHARINATH	P SATYA MANJULA (R16) P SATYA MANJULA (R2)	MEDAK R1 UNSERVED
2	MACMA/2465/2013	Yeluri Baby Rani Vs N Karu Mannam	PALLE SRIHARINATH	A RAMAKRISHNA REDDY (R2) B DEVANAND (R8)	KHAMMAM R1 UNSERVED
<u>FOR ORDERS</u>					
3	SA/276/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Suspension Petition)	Smt. A. Sarojini Vs Mohd. Hussian	PALLE SRIHARINATH	P VENKAT REDDY	MEDAK
<u>FOR BEING MENTIONED</u>					
4	IA/1/2026(For Being Mentioned) TRCMP/103/2025	Smt. Alli Umadevi Vs Alli Srinivas	SRINIVASA RAO MADIRAJU		KUMURAM BHEEM ASIFABAD SR SERVED PROOF OF SERVICE FILED VIDE USR NO.49584/25, DT 1/5/2025 MEMO PROOF OF SERVICE FILED VIDE USR NO. 39082/25&495 84/25 DT 8/4/2025
<u>FOR DISMISSAL</u>					
5	SA/95/2019 IA 2/2019(Stay Petition) IA 1/2026(Permission Petition)	Saini Rajya Laxmi Vs Mekala Rathna Bai	VIKAS JOSHI	GUDI MADHUSUDHAN REDDY P RAMA SHARANA SHARMA (R3)	ADILABAD Memo field vide USR No. 130916 dated 13.10.2026 (DC)
<u>FOR ADMISSION</u>					
6	CRP/3260/2026 IA 1/2026(Stay Petition)	PatlollaSathi Reddy, Vs K.Nagesh Gupta	P VARUN REDDY		VIKARABAD
<u>ADMISSION</u>					
7	SA/1263/2017 IA 1/2017(SAMP 2569/2017)(Dispense with Petition) IA 1/2026(Permission Petition)	AITHAM POCHAMALLU (DIED) AND 6 OTHERS Vs N H BHASKER REDDY, HYDERABAD AND 3 OTHERS	S V RAMANA	V RAVI KIRAN RAO (R2)	KARIMNAGAR
8	SA/1745/2018 IA 1/2018(Suspension Petition)	Kum.Surekha Vs Kurva Basappa	K VENKATESH GUPTA	PAVAN KUMAR SHARMA	MAHABUBNAGAR

9	SA/188/2020 IA 1/2023(Receive Docs Petition)	Methuku Badramma Vs Bommagani Sailu	K. KIRAN MAYEE	VEDULA CHITRALEKHA	NALGONDA
10	EXEP/1/2021 IA 1/2021(Direction Petition)	M/s Runh Power Corporation Ltd Vs M/s SEW Infrastructure Ltd	PASHAM MOHITH	AVINASH DESAI	HYDERABAD R1-APP by AVINASH DESAI R2-Notice sent by RPAD returned unserved(Addr essee Left).
11	SA/92/2021 IA 1/2021(Condone Delay Petition) IA 1/2022(Addl. Evidence Petition)	Pirangi Ramulamma Vs Pirangi Narsamma	BAJRANG SINGH THAKUR	PRABHAKAR PERI	RANGA REDDY
12	AS/312/2024 IA 1/2024(Injunction Petition) IA 2/2025(Permission Petition) IA 1/2026(Dispense with Petition) IA 2/2026(Condone Delay Petition) IA 3/2026(Review Petition)	M/s Shrushti Infrastructure Corporation Vs M/s LITE Crete Construction Industries	LAKSHMIKANTH REDDY DESAI	M S N PRASAD R RAMA BRAHMMA (R3) R RAMA BRAHMMA (R9) R RAMA BRAHMMA	SANGAREDD Y CAVEAT FILED BY M/S R RAMA BRAHMMA FOR R-3 R-1-APP BY M/S M S N PRASAD. R-9-APP BY M/S R RAMA BRAHMMA PROOF OF SERVICE FILED VIDE USR NO.67380/202 4 BATTU DUE WITH A PETITION AND CORRECT ADDRESS FOR RR-2 & 4 TO 8 PROOF OF SERVICE FILED VIDE USR NO.117750/24 COUNTER AFFIDAVIT FILED VIDE USR NO.118510/20 24 MEMO FILED VIDE USR NO.53622/202 4 PROOF OF SERVICE NOT FILED. COUNTER AFFIDAVIT FILED VIDE USR NO.45881/202 5 COUNTER FILED VIDE USR NO 45881/25 SYNOPSIS FILED VIDE USR NO. 124138/2026 COMMON COUNTER AFFIDAVIT FILED VIDE USR NO. 131111/2026

13	CRP/4039/2025 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Review Petition)	Thummala Narayana Rao Vs Potluri Vijaya Laskshmi	DIDA VIJAYA KUMAR	AJAY KULKARNI RAHUL GAIKWAD	RANGA REDDY
14	CRP/1656/2026	Srishaila Reddy, Vs Venkat Reddy,	G NARENDER REDDY	PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R3)	VIKARABAD R3, R4 AND R5 APP BY PRADEEP REDDY KATTA (27105) R1,R2 AND R6 TO R8 NOTICE SERVED AS PER MEMO FILED VIDE USR NO. 98279/26
15	CRP/1880/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition) IA 3/2026(Extension Petition)	K. Venkat Rami Reddy Vs Jammigumpula Kiran Kumar	N ASHOK KUMAR	V VENUMADHAV	VIKARABAD RR 1, 2 APP., RR 3 TO 8 ARE NOT NECESSARY PARTIES VIDE CT
16	CRP/2474/2026	Mohammed Adil Bin Arif Vs Smt Saleema Begum	MOHD ABDUL WAJID		VIKARABAD RR 1 TO 4 APP. BY,
17	CRP/2583/2026 IA 1/2026(Suspension Petition)	Shantha Vs Patlolla Ramchandra Reddy,	SRINIVASA RAO PUTLURI	P VARUN REDDY	VIKARABAD SR APP BY PATTOLLA VARUN REDDY (18642) MEMO FILED VIDE USR NO. 116562/26
18	CRP/2801/2026 IA 1/2026(Direction Petition)	Md. Khaleel, Vs Mohammed Kamran Siddiqui,	MIRZA MAHMOOD ALIBAIG		VIKARABAD RR 1, 2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
19	CRP/2820/2026 IA 1/2026(Injunction Petition)	Smt. Sujatha Vs Sanga Reddy	S VIJAYA PRASHANTH		VIKARABAD RR 1 TO 4 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
20	CC/2991/2026	Sri K.Thirupathi Vs Smt Christina Z Chongthu, IAS	ALLAM RAMESH	GP FOR REVENUE (R3) GP FOR FINANCE PLANNING (R2)	SIDDIPET

21	CC/3801/2026	K. Mallikarjuna Rao Vs Sri. Sandeep Kumar Sultanla I.A.S	TEJOVANI MEGHARAJ	GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE (R2)	BHADRADRI KOTHAGUDE M R1) Notice served R2) Notice sent through Bhadradri- Kothagudem District at Kothagudem and by SPAD not yet returned
22	CC/3949/2026	K Mallikarjuna Rao Vs Sri. Sandeep Kumar Sultanla I.A.S	TEJOVANI MEGHARAJ	GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE (R2) GP FOR SOCIAL WELFARE (R5) GP FOR SOCIAL WELFARE (R4)	NIRMAL RR-1,3 and 4) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned R2) Notice sent through District Judge, Nirmal District by SPAD not yet returned R5) Notice sent through District Judge Adilabad District by SPAD not yet returned
<u>SPECIALLY IDENTIFIED CASES</u>					
23	CC/825/2019 IA 1/2019(Direction Petition)	E. Chandra Sheker Goud Vs Dinesh Datar and 13 others	M/S BHARADWAJ ASSOCIATES	MOHAMMED ADAM (R14)	HYDERABAD
<u>INTERLOCUTORY</u>					
24	SA/37/2016 IA 1/2016(SAMP 85/2016)(Injunction Petition)	Smt.Manphool Devi, Vs T.Ramesh Babu,	SRIKANTH HARIHARAN		HYDERABAD RR-4to6 Notice sent not yet returned RR- Proof of service not filed Memo Proof of Service(4 to 6- served) filed vide USR No.93917 dated 03-09- 2025
25	SA/356/2016 IA 1/2026(Implead Petition)	Sri Ganesh Co-operative Housing Society Ltd. Vs Dammani Sathaiah (died per LRs respondents No.5 to 13)	VADEENDRA JOSHI	K RAVI MAHENDER S SHARAT KUMAR	RANGA REDDY Counter affidavit filed in IA.No.1/2026 vide USR No. 130003 dated 12.10.2026

26	IA/2/2026(Restoration Petition) SA/204/2017	D. Sanjeevaiah Vs N. Mogulaiah,	DANDI SHAILA	MEHERCHAND NORI BETHI VENKATESWARLU	MEDAK Memo Proof of Service filed vide USR No.83303 dated 16/09/2022 RR 4, 5 & 6 - Appearance by J Seshagiri Rao (2661) vide USR Nos. 89823 & 89820 dated 12/10/2022 Appellant - App by D Shaila(24831) vide USR No.4709 dated 19-01-2026 R2 & R6 served- vide proof of service memo filed vide USR No.31549 dated 11.03.2026
27	SA/1735/2018 IA 1/2018(Condone Delay Petition) IA 1/2022(Recall Petition)	SIDIRALA MADHAVA RAO Vs SIDIRALA RAJESHWAR RAO AND 4 OTHERS	GUDI MADHUSUDHAN REDDY	POTTIGARI SRIDHAR REDDY	KARIMNAGAR RR1 and 2 returned unserved RR 3 to 5 Served
28	IA/1/2024(Review Petition) SA/261/2019	Akula Suguna and 3 Others Vs Akula Suguna and 3 Others	CHANDRASEN LAW OFFICES	K RAGHUVVEER REDDY RAMAKRISHNA K	WARANGAL RR 2 to 4 Notice sent R1 appearance by M/s. Chandrasen Law Offices Memo filed vide USR No. 82218 dated 24.08.2023 R1- app by M.Subbaiah Sastry(7253) vide USR No. 114615 dated 16-10-2025 R1- app by Rama Krishna K Advocate 11367 vide USR No. 119356 dated 22.09.2026
29	SA/371/2019 IA 4/2019(Stay Petition)	Parne Krishna Reddy (died) and 4 others Vs Vangala Vijaya and 8 others	KOWTURU PAVAN KUMAR	O RAMESH	NALGONDA
30	SA/223/2021 IA 1/2025(Fix an Early Date)	Mantripragada Jagan Mohan Rao Vs Gugulotha Pakeera and another	P RAMA SHARANA SHARMA		KHAMMAM (R) Memo filed vide Usr No.80176 Dt 9/12/2021 R-1 Notice served R-2 Notice sent not yet returned

31	IA/3/2026(Review Petition) TRCMP/231/2021	Muhammad Ghouse Vs Shaik Amjad and 5 others	Muhammad Ghouse(PARTY IN PERSON)	I RAMESH	RANGA REDDY RR 1 TO 5 & 7 TO 11 APP R6 DIED VIDE C.T.PER LRS RR 7 TO 11
32	COMOP/7/2023 IA 1/2023(Permission Petition) COMOP/8/2023	M/s. Tata Projects Limited Vs M/s. NMDC Limited	N JEEVAN KUMAR	K RAGHAV CHARYULU	HYDERABAD
33	COMOP/8/2023	DANIELI CORUS B.V Vs NMDC LIMITED	S RAM BABU	K RAGHAV CHARYULU	HYDERABAD
34	CRP/1861/2024 IA 2/2026(Stay Petition) IA 3/2026(Review Petition)	Rapolu Chandrabaga Vs Rapolu Sugunamma	CH V PRASAD BABU A JAGAN	GOURAVULU ANIL KUMAR	NALGONDA SR SERVED. MEMO PROOF OF SERVICE FILED ALONG WITH ORIGINAL POSTAL ACKNOWLEDGMENT VIDE USR.NO.5848 6/2024.SR-APP BY A.JAGAN ADVOCATE.
35	CRP/1950/2024 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition) IA 3/2026(Review Petition)	ALTAF UR RAHMAN Vs The Special Deputy Collector and Land Acquisition Officer,	K JAMALI	ARVIND KUMAR AGARWAL (R3)	HYDERABAD R1 AND R2 NOTICE SENT, NOT YET RETURNED, PROOF OF SERVICE NOT FILED. R3 APP BY M/S. ARVIND KUMAR AGARWAL, ADVOCATE. R4 DIED. RR4 TO 10 ARE NOT NECESSARY PARTIES VIDE C.T. MEMO PROOF OF SERVICE FILED VIDE USR.NO. 72649/2024. MEMO FILED VIDE USR NOS.94348/24. ...,29435/25
<u>FOR HEARING</u>					
36	SA/120/2018 IA 1/2018(Stay Petition) IA 1/2021(Stay Petition) IA 2/2021(Vacate Stay Petition) IA 1/2024(Receive Addl. Document)	INDLA RAJIAH Vs ANNAVAJJULA KRISHNA MURTHY	T BASAVIAH	VIJAY B PAROPAKARI K RAJYA LAKSHMI	WARANGAL MEMO filed vide USR No.89896 dated 12/10/2022 Memo filed on behalf of the appellant vide USR No. 131048 dated 13.10.2026
<u>FINAL HEARING</u>					

37	SA/324/2017 IA 1/2017(SAMP 750/2017)(Injunction Petition)	SMT. DEVAKAMMA , JANGAMMA, R.R.DIST Vs CHERUKU PANDAIAH, MAHABUBNAGAR DIST AND 10 OTHERS	PRATUSHA BOPPANA	VENKAT REDDY THIPPARTHI (R12) VENKAT REDDY THIPPARTHI (R13) V SEETHARAMA AVADHANI (R2)	MAHABUBNA GAR Counter Affidavit filed vide USR No.99737 dated 06-10- 2023 Additional papers filed vide USR No.8805 dated 30-01-2024
38	SA/262/2018	Palakurla Bareem Vs Palakurla Jangaiah	K SREENIVAS		MAHABUBNA GAR R1 R2 - Notice sent not yet returned MEMO CUM PROOF OF SERVICE filed vide USR No.128121 DATED 28.12.2023
39	SA/1196/2018	K PENTAIAH Vs SMT. SHREELATHA REDDY / SRILATHA REDDY	B NALIN KUMAR	SANKALP PISSAY	RANGA REDDY